

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). As on 1.4.1996, 69 retail outlet dealerships were operating in Goa. Out of the above, 4 dealerships pertain to 'SC' and one to 'ST'.

(c) and (d). Seven new retail outlets have been included in the RO marketing Plan 1993—96 for Goa as per details given below :

Locations	Districts
1. Kundain	N.Goa
2. Tiviam	N.Goa
3. Councilim	S.Goa
4. Fradilem	S.Goa
5. Margao	S.Goa
6. Nuvem	S.Goa
7. Padi	S.Goa

Advance by HUDCO

2344. SHRI MULLAPPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether HUDCO has advanced any amount by way of loan to Periyaram Medical College at Cannanore, Kerala;

(b) if so, the details of amount sought by the Medical College and the amount sanctioned by HUDCO;

(c) the details of terms/conditions of the sanctioned amount;

(d) whether the Government of Kerala had given any undertaking/guarantee for such loan;

(e) whether the present Government of Kerala has withdrawn the guarantee; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). HUDCO has sanctioned loan assistance of Rs.50 Crores to Kerala State Cooperative Hospital Complex & Centre for Advanced Medical Services Ltd., Pariyaram, Kannur for the construction of a Medical College and Super Speciality Hospital Complex (Phase I) at Pariyaram, Kannur, Kerala. The agency had initially sought loan assistance of Rs.100 crores for this project.

(c) The terms and conditions of the loan sanction were as under :

(i) Rate of interest - 19% with rebate of 0.5% for prompt repayment of principle and interest.

(ii) The loan would be covered by State Government guarantee.

(iii) Period of repayment of loan -10 years.

(d) to (f). The Government of Kerala had initially agreed to extend Government guarantee to secure the loans, but subsequently withdrew the same without assigning any reason. However, on the request of the

agency, HUDCO has permitted it to mortgage the land and property on it as security.

Water Scarcity

2345. SHRI SANAT MEHTA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the amount released to Gujarat by Centre to overcome water-shortage in villages and towns in the current year;

(b) if so, the details thereof; and

(c) latest reported number of no source villages in Gujarat after this scarcity?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). The amount released to the State Government of Gujarat under the Centrally Sponsored Accelerated Rural Water Supply Programme during 1996-97 is Rs. 1451.50 lakhs. No amount has been released in the current year for drinking water supply in towns.

(c) As on 31.5.1996 there were 697 'Not Covered' habitations/villages in Gujarat.

Poverty Eradication Programmes

2346. DR. ARUN KUMR SARMA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the number of poverty eradication programmes in which target fixed were achieved by the Government of Assam during the last two years;

(b) the targets fixed for these programmes during the current financial year;

(c) whether on the spot review of these programmes have been conducted so far; and

(d) if so, the findings thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The major poverty alleviation schemes being implemented in Assam are the Integrated Rural Development Programme (IRDP), the Jawahar Rozgar Yojana (JRY), the Nehru Rozgar Yojana (NRY), and the Urban Basic Services for the Poor (UBSP). The targets and achievements for these programmes during the last two years (i.e. 1994-95 and 1995-96) are given in the attached statement-I.

(b) The targets fixed for these poverty eradication programmes during the current financial year (i.e. 1996-97) are given in the attached statement-II.

(c) and (d). Two high level on the spot reviews of rural development programmes in North Eastern States including Assam have been done in January, 1994 and October, 1994. Some of the major decisions taken in

this meeting include (i) giving special thrust on monitoring and evaluation of programmes through more active involvement of north eastern regional centre of NIRD, (ii) holding of workshops on strategies for development in the North East and effecting improvement in the design and implementation of the programmes and (iii) to consider suitable relaxation on the programme guidelines keeping in view the special problems in the area. Pursuant to these reviews, a high level Inter-Ministerial team was set up under the Chairmanship of the then Additional Secretary (Rural Development) to examine various aspects related to credit flow in the North Eastern Region. On the basis of the recommendations of this Committee, Ministry of Rural Areas & Employment has decided to release the central share in one instalment to North Eastern States including Assam so that funds may not be a constraint in the implementation of rural development programmes. Further, the ceiling of expenditure on IRDP infrastructure was raised from 10% to 25% in the North Eastern States.

Other recommendations/suggestions include exploring alternate credit arrangements to mitigate credit related problems, providing revolving funds to DRDAs atleast equal to subsidy for lending to IRDP beneficiaries through village level bodies and increased emphasis be given to primary sector activities. Similar relaxations in the guidelines were also made for the JRY to make the programme more effective. The major urban poverty alleviation programme namely the Nehru Rozgar Yojana (NRY) is reviewed through field visits by officers of the Ministry of Urban Affairs and Employment in different States including Assam. During such visits, discrepancies/Shortcomings noticed are brought to the notice of the State Government for taking suitable remedial action. The performance under the UBSP programme is reviewed in the periodical review meetings and identified shortcomings are brought to the notice for the State Government so that they can necessary remedial measures.

STATEMENT-I

Targets and Achievements for major rural poverty alleviation programmes during the last two years (i.e. 1994-95 and 1995-96)

Assam

Programmes	Unit	1994-95		1995-96	
		Target	Achievement	Target	Achievement
1. IRDP	(No. of families)	54938	61861	\$	58547
	(Credit disbursed (Rs. Lakhs))	\$	3562.54	4389.60	4117.79
2. JRY	(lakh Mandays)	211.97	263.29	178.63	179.08
3. EAS	(lakh mandays)	*	95.50	*	181.85

\$ Physical targets discontinued under the IRDP from 1995-96; and instead targets are fixed for credit disbursement.

* No target is assigned for EAS as it is a demand driven programme.

Nehru Rozgar Yojana

Physical Targets and Achievements

Programmes	1994-95		1995-96	
	Target	Achievement	Target	Achievement
1. No. of beneficiaries assisted to set up micro enterprises under SUME	1320	675	1278	1842
2. Mandays of work generated under SUME (in lakhs)	1.46	1.37	1.13	1.36
3. No. of dwelling units upgraded/ in progress under SHASU	2828	Nil	-	-

Urban Basic Services for Poor (UBSP) : Cumulative achievement on salient parameters of UBSP as on 31.3.1996.

1. No. of towns selected	4
2. No. of slum pockets selected for coverage	40
3. No. of beneficiaries covered in these slum pockets (in lakh)	1.74
4. No. of Resident community Volunteers selected	6463
5. No. of Neighbourhood Committees constited	40
6. No. of Community Development Societies formed	40

STATEMENT-II

The targets fixed under poverty eradication programme during the current financial year (i.e. 1996-97) are given below:-

Programme	Unit	Target
IRDP (Credit disbursed Rs. lakhs)		4389.60
JRY (lakh mandays)		98.77
NRY		
(i) SUME (No. of beneficiaries)		1278
(ii) SUWE (lakh mandays)		1.13
(iii) SHASU (No. of dwelling units)		2875

SUME : Scheme for Urban Micro Enterprises

SUWE : Scheme of Urban Wage-Employment

SHASU : Scheme of Housing and Shelter Upgradation

EAS : No target is assigned for EAS as it is a demand driven Scheme.

UBSP : This scheme is a need based programme for the urban poor. It is being implemented with community participation for filling up gaps in the basic services being provided by the sectoral programmes. No state-wise targets are fixed under this scheme.

[Translation]

Rural Development

2347. SHRI JAI PRAKASH AGARWAL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of National Capital Territory of Delhi has demanded more funds for the completion of its rural development projects;

(b) if so, the amount of additional funds allotted to Delhi during the last three years; and

(c) the details of the achievements made under the rural development projects during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No, Sir,

(b) and (c). In the National Capital Territory of Delhi the Rural Development Schemes like (i) Integrated Rural Development Programme (IRDP) (ii) Jawahar Rojgar Yojana (JRY) (iii) Employment Assurance Scheme (EAS) and (iv) Drought Prone Areas Programme and Desert Development Programme (DPAP & DDP) are not being implemented in rural areas of Delhi. However under Accelerated Rural Water Supply Programme the details of funds allocated, released and utilised during the last three years and current

year to National Capital Territory of Delhi are as under :-

(Rs. in lakhs)

Year	Central Sector (ARWSP)			State Sector (MNP)	
	Allocation	Released	Expenditure	Provision	Expenditure
1993-94	22.0	19.7	10.82	450.0	493.63
1994-95	25.0	0.0*	0.00	400.0	485.05
1995-96	29.0	0.0*	0.00	500.00	581.39
1996-97	30.0	—*	—	500.00	—

* Due to no proposal received from Government of Delhi for release of funds.

Expenditure Incurred on MPLADS

2348. SHRI BRAJ MOHAN RAM : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the total amount allocated for the implementation of developmental schemes on the recommendation of members of Tenth Lok Sabha under member of Parliament Local Area Development Scheme;

(b) the Parliamentary Constituency-wise expenditure incurred in each constituency against the allocation made;

(c) the Parliamentary constituency-wise amount still remaining unutilised under the above head;

(d) the works undertaken and under progress in the above head in various districts of Bihar so far on the recommendation of members of the Tenth Lok Sabha; and

(e) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) During the financial years 1993-94 to 1995-96, a sum of Rs.1086.35 crores was released to District Collectors for implementation of Member of Parliament Local Area Development Scheme (MPLADS) in the country in respect of members of Parliament of the Tenth Lok Sabha.

(b) and (c). From the information received from majority of the Collectors, the parliamentary constituency-wise expenditure incurred and amount still remaining to be utilised has been compiled and is given in the attached statement.

(d) and (e). As per the latest information received from the State Government of Bihar, a total number of 8828 works have been taken up in various districts in the State of Bihar on the recommendation of Members of Tenth Lok Sabha, out of which 5540 works are in progress.